

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).315-316/2013
(From the judgement and order dated 28/08/2012 in CRLA No.1943/2010,CRLA
No.2388/2010 of the HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT
LUCKNOW)

AKHILESH @ BARSATI ETC

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln(s) for recalling the court's order,bail)
(for final disposal)

Date: 10/01/2014 These Petitions were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI
HON'BLE MR. JUSTICE MADAN B. LOKUR

For Petitioner(s)

Mr. S.N. Bhat,Adv.

For Respondent(s)

Mr. Samir Ali Khan,Adv.

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

Hearing expedited.

(G.V.Ramana)
Court Master

(Indu Pokhriyal)
Court Master